

Shrimati Alva: I am not aware of this case that the hon. Member is mentioning.

Mr. Speaker: The hon. Member wants to know if the Punjab Government was not asked to match 50 per cent of the contribution by the Central Government and if not, why not the Andhra Government.

Shrimati Alva: This is a question common to all the States. I do not know how Punjab comes in here.

Shri Thimmalah: Is this grant in addition to the normal grant given annually by the Central Government?

Shrimati Alva: Yes, Sir.

Delhi Schools

*334. { **Shri Easwara Iyer:**
Shri Naval Prabhakar:
Shri Narayanankutty Menon:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that the Committee set up to enquire into the affairs of non-Government aided schools in Delhi has submitted its report;

(b) if so, the recommendations thereof; and

(c) the extent to which they have been implemented?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) No, Sir.

(b) and (c). Do not arise.

Shri Easwara Iyer: Is the Government in receipt of a number of complaints that the salaries of teachers have not been disbursed by these aided schools for the last six months?

Dr. K. L. Shrimall: Whenever complaints are received, we have taken action. Some time back, a complaint came to me. I saw that all those teachers who had not received salaries

are given in time. I think, as far as my knowledge goes, all the teachers were given salaries. This is a limited question with regard to this Committee. I have already said that we are awaiting the report of this Committee. Necessary action will be taken after the report has been received.

Shri C. K. Nair: There was a Committee called the Implementation Committee appointed a few months ago to deal with the growing educational problems of Delhi and we are told that that committee has been dropped. Why is it so when the question is still alive?

Mr. Speaker: This committee refers to aided schools only. I do not know what the committee is which the hon. Member refers to. I am asking Shri C. K. Nair.

Shri C. K. Nair: Can't we put a question....

Mr. Speaker: Relating to some other committee. If it relates to aided schools, he is entitled to put some more questions regarding them.

Shri C. K. Nair: Almost allied question. We are facing serious problems about education in Delhi. An Implementation Committee was appointed. We are told that it has been dropped.

Mr. Speaker: I am not going to allow this. Hon. Member, if he is so interested, can disturb himself and take the trouble of putting a separate question.

Shri Radha Raman: May I know if the Government has put any limit of time for this Committee to submit its report? It is already quite long since this Committee was appointed. We are anxiously awaiting its report.

Dr. K. L. Shrimall: I have requested the Chairman, who is an hon. Member of this House to expedite submission of this report. I understand that the report is in the final stages and will be ready by the end of this month.

Shri V. P. Nayar: The hon. Minister stated that the report has not been available yet. Could I know the number of non-government aid schools with primary section in which a fee of Rs. 15 per student per month is charged in Delhi?

Dr. K. L. Shrivastava: The hon. Member is going beyond the scope of this question. It is not possible for me to give all that information.

Mr. Speaker: Next question.

Shri Tangamani: One more question, Sir.

Mr. Speaker: I am not going to allow further questions. We have a number of questions to be answered.

Shri Tangamani: There was a strike notice on the same issue. If the recommendations are not implemented immediately there will be another strike.

Mr. Speaker: Let them strike.

Bank Advances against Foodgrains

*335. { **Shri Sadhan Gupta:**
Shri Shree Narayan Das:
Shri Radha Raman:
Shri Awasthi:

Will the Minister of Finance be pleased to lay a statement on the Table showing:

(a) the position of bank advances against foodgrains as on the 31st October, 1957;

(b) the position of bank advances against rice and paddy in the States of West Bengal, Assam, Orissa, Andhra Pradesh, Madras, Kerala and Mysore as on the 31st October, 1957; and

(c) how this position compares with the position of such advances as on the 31st October, in each of the three preceding years?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) to (c). Complete data regarding the position as

on the 31st October, 1957, are not yet ready. Figures of Statewise distribution of the advances were not maintained prior to 1956. A statement showing the position as at the end of August is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 35].

Shri Sadhan Gupta: It is said, complete data for the position as on 31st October is not available. What is the incomplete data in this respect? Is any data available on State basis?

Shri B. E. Bhagat: I think I am not called upon to give incomplete or inaccurate data.

Shri Sadhan Gupta: Is any data available for some States and if so, for which States?

Shri B. E. Bhagat: Because of the strike in Bengal, the branches of the State Banks and Scheduled Banks in Bengal could not furnish data. So, data up to October for all the banks could not be ready. If the hon. Member wants some rough and ready figure, as on the last occasion it was given in regard to paddy and rice, the figure was about Rs. 4 crores. Some such figure again can be provided. As for having comprehensive data, there is genuine difficulty.

Shri R. Ramanathan Chettiar: May I know, as a result of this credit squeeze policy of the Reserve Bank of India in respect of advances on foodgrains, if the prices have come down and if so by what percentage?

Mr. Speaker: Going away from one thing to another.

Shri Shree Narayan Das: From the statement it appears that on 31st August 1956, advances against paddy and rice were Rs. 7.5 crores and on 30th August, 1957, it was Rs. 6.5 crores. I would like to know whether any Scheduled Banks took action according to the direction given by the State Banks. There is only a reduction of one crore. What about other banks?